

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.05.2024** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

IN THE MATTER OF : Baiju Cheriyan
Vs
Southern Investments Pvt. Ltd.

MAIN PETITION NUMBER : IBA/146/2020

(IA/MA) APPLICATION NUMBERS

IA/1161(CHE)/2024, IA/1162(CHE)/2024, IA/1243(CHE)/2024

COMMON ORDER

IA/1161(CHE)/2024

Present: Shri. B. Sarath Babu, Ld. Counsel for the Liquidator.

This application has been filed to take on record the 1st Progress Report.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

IA/1162(CHE)/2024

Present: Shri. B. Sarath Babu, Ld. Counsel for the Liquidator.

Report of Certificate of constituting the Stakeholders' Consultation Committee.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

IA/1243(CHE)/2024

Present: Shri. B. Sarath Babu, Ld. Counsel for the Liquidator.

This application has been filed seeking permission to sell the liquidation assets by way of private sale in the sole secured creditor of the Corporate Debtor under Section 52 of IBC, 2016.

List the application on its maintainability on **05.07.2024**.

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)

vs